

FINANCIAL DEMAND OF THE GOVERNMENT OF WEST BENGAL

289. SHRI PRANAB KUMAR MOKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Government of West Bengal has placed a demand of sum of Rs. 10 crores 94 lakhs before a Study Team from the Planning Commission which recently visited the State; and

(b) if so, what are the reactions of the Government of India thereto?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) In their proposals placed before the Central team which visited West Bengal to assess the requirement of funds for flood relief measures, the State Government had estimated the expenditure at Rs. 10.33 crores during the current financial year.

(b) On the basis of the recommendations of the Central team, the Govt. of India have adopted a ceiling of expenditure of Rs. 4.76 crores during the current year for purposes of Central assistance. In addition, provided the ways and means situation of the State Government justifies this, loan assistance of Rs. 57 lakhs towards agricultural production schemes, has also been agreed to.

INDIAN FLAG AND PHOTO OF INDIAN PRIME MINISTER BURNT IN PAKISTAN

290. SHRI M. D. NARAYAN:

SHRI NAND KISHORE BHATT:

SHRI JAGAT NARAIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government of India has been drawn to the recent Press reports to the effect that the Indian flag and photo of Indian Prime Minister have been burnt in Pakistan;

(b) if so, what are the details in this regard; and

(c) the reaction of the Government of India thereto.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b) Yes, Sir. In response to a call by the Muslim and National Students Federations anti-Indian demonstrations

were held after Jumma prayer outside Arambagh and Memon Masjids in Karachi on 3rd October, 1969. At Arambagh Masjid a group of demonstrators, raised anti-Indian slogans, burnt an effigy of Prime Minister and also set fire to the Indian flag.

(c) An emphatic protest has been lodged with the Government of Pakistan, urging them to ensure that adequate measures are taken to prevent the recurrence of such incidents.

SHIFTING OF DEFENCE METAL RESEARCH INSTITUTE

291. SHRI A. P. CHATTERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have taken any decision to shift the Defence Metal Research Institute from Ichapur to some other place; and

(b) if so, the reason therefor?

THE MINISTER OF STATE, DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

INDIA'S PROTEST WITH PAKISTAN FOR CUTTING BUND ACROSS BORDER OF WEST BENGAL

292. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan's cutting the bund across the Indian border under Swarupnagar Police Station in 24 Parganas District in West Bengal has affected 4,000 villagers and 10,000 acres of paddy land; and

(b) if so, whether the Government of India have lodged a protest with the Government of Pakistan in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Sir.

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को पेंशन आदि का दिया जाना

293. श्री सुरज प्रसाद: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि: